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Title: Need to protect the interests of people before open cast mining is undertaken in Peddapalle parliamentary constituency, Andhra Pradesh.

DR. G. VIVEKANAND (PEDDAPALLY): Singareni Collieries a joint venture company of Govt. of India and Govt. of Andhra Pradesh is planning to undertake Open Cast Mining at Kasipet and Mandamarri Mandals of Adilabad district which forms part of my Peddapalle Parliamentary Constituency. In places where open cast mining is being done by Singareni collieries, the people are unhappy that the water levels are going down, houses are being damaged and proper Rehabilitation and Resettlement has not been undertaken by the Singareni collieries. In the public hearing conducted on 13th Feb. 2012, the land losers and affected persons objected to the improper way the public hearing was conducted and there was a unanimous opinion opposing open cast mining.

In view of the above, I representing this Parliamentary Constituency demand that the above issues be sorted out first before approval is given for open cast mining.